

57951

The High Court of Kerala

Kochi- 682 031
Dated- 23.6.2018

Proceedings

High Court establishment- filling up of vacancies in the category of Assistant Registrar, High Court- orders issued.

- Read: 1. Rule 20(2)(a) of the Kerala High Court Service Rules, 2007.
2. Rule 21 of the Kerala High Court Service Rules, 2007.
3. High Court proceedings No.A5- 42148/2016 dated 5.6.2018.

Order No.A5- 44403/2018


The vacancies in the category of Assistant Registrar are filled up as follows:

Smt.Susan Varghese, Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 is promoted as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 on temporary basis under the Rule read (2) above, vice Smt.M.B.Usha, Assistant Registrar promoted as Assistant Registrar(H.G) on temporary basis as per the High Court proceedings read (3) above. Smt.Susan Varghese will hand over the charge of Filing Scrutiny Officer to Sri.C.G.Suresh Kumar, Filing Scrutiny Officer, High Court and will take charge as Assistant Registrar from Sri.V.S.Jyothilal Prasad, Assistant Registrar, High Court, forthwith.

Sri.P.R.Gopalakrishnan, Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 is promoted as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 on temporary basis under the Rule read (2) above, vice Sri.R.Alfred, Assistant Registrar promoted as Assistant Registrar(H.G) on temporary basis as per the High Court proceedings read (3) above. Sri.P.R.Gopalakrishnan will hand over the charge of Filing Scrutiny Officer to Sri.Santhoshkumar, Filing Scrutiny Officer, High Court and will take charge as Assistant Registrar from Smt.Jeeja Bhaskar, Assistant Registrar, High Court, forthwith.

Smt.D.Meera, Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 is promoted as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 under the Rule read (1) above, on temporary basis, under the Rule read (2) above vice Sri.Narayanan Moothath D., Assistant Registrar promoted as Assistant Registrar(H.G) on temporary basis as per the High Court proceedings read (3) above. Smt.D.Meera will hand over the charge of Section Officer (H.G)/ Court Officer(H.G) to Smt.Preethy S., Section Officer(H.G) / Court Officer(H.G), High Court and will take charge as Assistant Registrar from Smt.Meena B.Nair, Assistant Registrar, High Court, forthwith.

(By Order)


N. Anil Kumar
Registrar General

To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (4 copies)
The Sub Treasury Officer, Ernakulam.
The Joint Registrars, High Court
The Deputy Registrars concerned, High Court
The Public Relations Officer, High Court.
The Finance Officer, High Court.
The Private Secretary to the Chief Justice, High Court
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The Finance Wing, High Court.
The Kerala Judicial Academy, Athani
The G (Accounts- I & III) Sections, High Court
The I.T. Section, High Court (for publishing in the High Court website)
The P.R.O. Section, High Court
The 'H' Section, High Court
The 'J' Section, High Court
The A1, A3 & A8 seats, High Court.
The Administrative Records Section, High Court
The File/Stock File.